

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

TCP(IB)-921(MB)/2017

CORAM:

SHRI M.K. SHRAWAT
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 13.06.2018

NAME OF THE PARTIES: JCC Infrastructure Pvt. Ltd.
v/s.
DBM Geotechnics & Constructions Pvt. Ltd.

INSOLVENCY & BANKRUPTCY CODE 2016.

ORDER

Wrongly on Board.

Already listed on 15.06.2018.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-

M.K. SHRAWAT
Member (Judicial)